

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th DECEMBER, 2022, 10:30 A.M.

(TP No. 110/CTB/2019), (CP (CAA) No.285/MB/2017)
RST. A. (Companies Act) No. 3/CB/2022, CA No. 40/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Samruddhi Savings & Investment India Pvt. Ltd.
Under Section	230-232


For Petitioner (s) :

For Respondent (s) :

ORDER

No appearance for the petitioner. Matter adjourned to 10.01.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)